

(c) No reliable data is available in regard to the prices of cement in the export markets. It varies from time to time and from country to country, depending on the source of supply, etc. Generally speaking, the cost of manufacture of Indian cement is somewhat higher than in some of the main cement producing countries.

†ERECTION OF FERTILIZER PLANTS TO MEET REQUIREMENTS IN 1965-66

8. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to Unstarred Question No. 317 answered in the Rajya Sabha on the 25th September, 1958 and state:

(a) whether upto 1965-66, enough fertilizer plants will be erected to meet our requirements; and

(b) if so, where, and what will be the capacity of the plants at each place?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR):

(a) and (b). The question of establishment of additional fertilizer factories to meet the requirements of fertilizers by 1965-66 is under consideration. The question has naturally to be considered in the context of planning of industrial projects to be taken up under the 3rd Five Year Plan, after assessing the resources likely to be available. It is too early to say how many factories would be set up in the 3rd Five Year Plan and of what capacities and at what places.

12 NOON

PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING THE RUBBER BOARD EMPLOYEES' CONDUCT RULES

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of the

†Transferred from the 24th November, 1958

Rubber Act, 1947, a copy of the Ministry of Commerce and Industry Notification S.O. No. 2083, dated the 3rd October, 1958, publishing the Rubber Board Employees' Conduct Rules. [Placed in Library. See No. LT-1054/58.]

ADMINISTRATIVE REPORTS ON THE WORKING OF THE CENTRAL SILK BOARD

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy each of the following Reports:—

(i) Half-yearly Administrative Report on the working of the Central Silk Board for the period from October, 1957 to March, 1958.

(ii) Half-yearly Administrative Report on the working of the Central Silk Board for the period from April, 1958 to September, 1958.

[Placed in Library. See No. LT-1069/58 for (i) and (ii).]

REPORTS OF THE TARIFF COMMISSION AND GOVERNMENT RESOLUTIONS THEREON

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers:—

I (i) Report (1958) of the Tariff Commission on the continuance of protection to the Sericulture Industry.

(ii) Government Resolution No. 36(3)-T.R./58, dated the 18th November, 1958.

[Placed in Library. See No. LT-1056/58 for (i) and (ii).]

II (i) Report (1958) of the Tariff Commission on the continuance of protection to the Aluminium Industry.

(ii) Government Resolution No. 3(5)-T.R./58, dated the 20th November, 1958.

[Placed in Library. See No. LT-1057 for (i) and (ii).]